

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1253
ANSWERED ON:27.10.2008
CROP INSURANCE SCHEME
Bhagora Shri Mahavir

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the actual beneficiaries under the Crop Insurance Scheme constitute only a small percentage of the farmers covered under the said Scheme;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the failure of the Union Government to release the funds in time has caused the farmers to commit suicide;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the remedial steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

- (a) & (b): As per provisions of the scheme farmers are paid compensation only when there is crop loss due to natural calamities. Out of 1,79,12,004 farmers covered in 2006-07, 45,20,918 farmers i.e. 25.24% are actually paid the compensation and are benefited.
- (c): No, Sir.
- (d): Does not apply.
- (e): The Union Government makes adequate provision in the budget and releases it in-advance to the implementing agency.